

## ANNEXURE 7

Name of the corporate debtor: VERSATILE PHARMA PRIVATE LIMITED , Date of commencement of CIRP 24-08-2023 ; List of creditors as on 20-01-2024

## List of operational creditors (Government)

Sl. No.	Details of claimant		Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO BARKATPURA	Central Govt	18-10-2023	23,25,774	0	EPF Claim	NO	0	0	0	23,25,774	0	Rerecords are yet to be received from suspended director of the board for reconciliation
2	INDUSTRIAL AREA LOCAL AUTHORITY, CHERLAPALLY	State govt		91,81,254	91,81,254	Property tax dues	NO	0	0	0	0	0	Verified from IALA office, Being property tax dues included in claims list
<b>Total</b>				#####	<b>91,81,254</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>23,25,774</b>	<b>0</b>	

FOR VERSATILE PHARMA PRIVATE LIMITED  
KALVAKOLANU MURALI KRISHNA PRASAD,  
RESOLUTION PROFESSIONAL ,

IBBI/PA-001/IP-P00967/2017-2018/11588

IBBI/PA-001/IP-P00967/2017-2018/11588  
VALID UPTO 22-11-2024



